

(b) whether Government has made any type of budgetary provision for cleanliness of these places especially, Har ki Paudi; and

(c) if so, the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA) : (a) to (c) Development and promotion of tourism including cleanliness and upkeep of the tourist places/pilgrim places is the responsibility of the State Governments. Ministry of Tourism provides central financial assistance for the development of tourism infrastructure including the pilgrim places on the basis of the proposals received from the State Governments/Union Territory Administrations on the basis *inter-se*-priority and availability of the funds. Development projects sanctioned by Ministry of Tourism in the 10th and 11th Plan at Haridwar, Rishikesh and Badrinath, including components for providing sanitation and tourist amenities are as follows:

		(Rs. in crore)
Sl.No.	Name of Project	Amount sanctioned
1.	Integrated Development of Badrinath Tourist Circuit (2004-05)	7.02
2.	Development of Haridwar-Rishikesh-Munikireti-Swargashram as mega circuit (2008-09)	44.52

Promotion of Tourism

†3606. SHRI RUDRA NARAYAN PANY : Will the Minister of TOURISM be pleased to state:

(a) the plan with the Central Government for promoting tourism in States and Union Territories;

(b) the names of the tourist places which have been provided grants during last five years, the details thereof, State-wise and Union Territory-wise;

(c) whether Government agrees that the growth of tourism can increase revenue; and

(d) if so, the detailed plan of Government thereof?

THE MINISTER OF TOURISM (KUMARI SELJA) : (a) to (d) The plan of the Ministry of Tourism for development and promotion of tourism in the country includes development of infrastructure at important tourist destinations and circuits, targeted marketing campaigns in overseas and domestic markets and broad basing of hospitality education and training for meeting the demand of trained manpower for the tourism industry.

The State-wise/Union Territory-wise details of projects and amounts sanctioned during the last five years are given in the enclosed Statement.

†Original notice of the question was received in Hindi.

Statement

State-wise/UT-wise details of projects and amount sanctioned for 2004-05 to 2008-09

Sl.No.	State/UT	2004-05		2005-06		2006-07		2007-08		2008-09	
		No. of projects Sancd.	Amount Sancd.	No. of projects Sancd.	Amount Sancd.	No. of projects Sancd.	Amount Sancd.	No. of projects Sancd.	Amount Sancd.	No. of projects Sancd.	Amount Sancd.
1.	Andhra Pradesh	16	2827.19	7	2615.82	3	1540.56	9	2629.48	7	9980.58
2.	Assam	8	986.03	10	2,140.00	9	2453.39	5	1271.90	4	2107.61
3.	Arunachal Pradesh	9	1325.50	10	2240.16	12	1887.80	10	3330.12	13	3147.20
4.	Bihar	7	1901.43	3	1212.23	2	1937.29	3	1194.75	9	1798.45
5.	Chhattisgarh	6	1117.94	7	1775.59	16	3540.17	4	1274.09	1	1133.82
6.	Goa	3	110.00	1	10.00	0	0.00	0	0.00	2	4314.91
7.	Gujarat	2	138.93	5	2011.58	7	443.65	5	576.58	7	2133.66
8.	Haryana	6	693.55	7	639.71	5	1836.16	11	2260.27	7	2495.49
9.	Himachal Pradesh	12	2680.00	6	1645.00	8	1871.00	12	2286.22	9	2977.66
10.	J & K	5	819.25	22	6,556.01	29	5233.82	36	6851.15	25	3827.57
11.	Jharkhand	2	945.91	5	1227.27	3	956.35	7	1130.47	0	0.00
12.	Karnataka	12	2461.76	8	1706.52	4	1323.89	5	2004.71	4	4273.21
13.	Kerala	10	2283.63	13	4858.88	18	4474.02	10	3124.31	12	4269.52
14.	Madhya Pradesh	11	1595.19	12	3047.39	10	3668.47	16	3952.66	11	3141.11
15.	Mararashtra	10	1620.62	9	2075.04	13	2839.05	5	1279.44	3	4110.05
16.	Manipur	0	0.00	2	49.80	9	939.35	5	1110.77	9	2943.84

1	2	3	4	5	6	7	8	9	10	11	12
17.	Meghalaya	2	963.30	1	5.00	9	1435.29	2	674.40	6	1238.54
18.	Mizoram	6	1086.35	10	2273.41	9	2613.38	5	1692.94	4	318.38
19.	Nagaland	7	2250.69	9	2528.97	8	2340.32	21	2241.35	11	2544.66
20.	Orissa	8	1320.74	10	2309.61	13	2826.84	12	2376.30	6	4115.38
21.	Punjab	7	724.68	5	1437.67	13	3223.37	1	397.89	3	1968.10
22.	Rajasthan	13	2516.61	7	2591.87	8	953.84	2	1554.46	8	4189.56
23.	Sikkim	8	660.81	14	2844.56	13	2609.42	27	6036.48	23	7076.38
24.	Tamil Nadu	7	1308.92	19	4264.62	11	1866.41	13	2831.80	15	3595.72
25.	Tripura	1	20.00	3	716.26	4	291.27	11	1110.76	6	360.94
26.	Uttarakhand	7	2199.98	13	2738.00	16	1907.50	5	2081.04	3	4468.72
27.	Uttar Pradesh	9	1044.93	18	3905.23	7	3329.06	7	2833.03	6	3839.64
28.	West Bengal	10	513.04	5	989.35	10	2978.32	12	3243.17	9	3319.33
29.	Andaman & Nicobar	0	0.00	1	6.25	0	0.00	0	0.00	0	0.00
30.	Chandigarh	3	467.00	1	13.70	2	15.00	2	20.00	5	799.11
31.	Dadar & Nagar Haveli	0	0.00	2	29.79	0	0.00	0	0.00	3	24.88
32.	Delhi	8	628.85	2	20.00	5	2400.09	7	749.08	1	15.00
33.	Daman & Diu	0	0.00	4	262.28	0	0.00	0	0.00	1	12.50
34.	Lakshadweep	0	0.00	0	0	1	7.00	1	782.73	0	0.00
35.	Puducherry	2	451.00	2	469.39	1	500.00	6	1610.88	4	252.80
TOTAL :		217	37663.83	253	61316.96	278	64242.08	277	64513.23	237	90794.32